

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: G.E.T Power Limited Date of Commencement of Liquidation: 22-03-2024; List of Stakeholders as on Date: 30-04-2024; Name of IP: Mr. Balakrishnan Venkatachalam; Process Number: 1; Last 5 digit of registration number: 10458

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1761164		1761164				NA
2	Liquidation costs incurred till date		109024		109024				NA
3	Secured financial creditors	5	23861434216	5	23764034659		97399557	23764034659	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	64	34724746	42	21968747		12755999	21968747	Annexure 6
7	Operational creditors (Government Dues)	7	661527882	7	661452055		75827	661452055	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	37	4018888959	23	3597793207		421095752	3597793207	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	12100	0	0		12100	0	Annexure 9
Total		114	28578458091	77	28047118856		531339235	28045248668	